

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-257(ND)/2017

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

NAME OF THE COMPANY: M/s Billets Elektro Werke Pvt. Ltd. V/s M/s
Tryst Industries Pvt. Ltd.

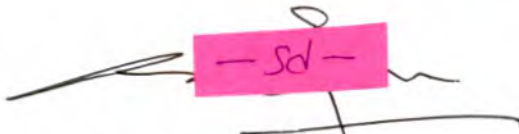
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

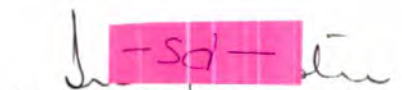
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Milan Singh Negi, Advocate		
	For the Respondent (s) :	Mr. Soumbho Ghose, Advocate Mr. Jaideep Maheshwari, Advocate Mr. Arjit P. Singh, Advocate		

ORDER

Appearance has been put in on behalf of the Respondents. Learned
Counsel for Respondent prays for some time for filing his reply.

To come up on 28th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)